(17)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/114/(IB)/2017

NAME OF THE PETITIONER(S)

: SHAH BROTHERS ISPAT LTD

NAME OF THE RESPONDENT(S)

: TECH MEGACORP INTERNATIONAL PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Arm Karthik Muhan

Consil for Petitioner

(Hellhhu

ORDER

Counsel for petitioner present and filed written submissions. Order is reserved.

(K. Anantha Padmanabha Swamy) Member (Judicial)